

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2469  
ANSWERED ON:08.12.2005  
SURRENDERING OF FUNDS FOR ROBS/ RUBS  
Patel Shri Kishanbhai Vestabhai

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the huge funds allocated for construction of Road Over/Under Bridges was surrendered by the Railways during the last three years;
- (b) if so, the details in this regard, zone-wise, year-wise;
- (c) whether there has been a lack of coordination between the State Governments and the Railways before finalization of Annual Plan;
- (d) if so, the details and reasons in this regard; and
- (e) the steps taken for timely completion of such projects and also for utilization of the funds ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (e) : A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO.2469 BY SHRI KISHANBHAI V. PATEL TO BE ANSWERED IN LOK SABHA ON 8.12.2005 REGARDING SURRENDERING OF FUNDS FOR ROBS/RUBS

(a) & (b) : During 2002-03, 2003-04 and 2004-05 the actual expenditure incurred by the Railways under Railway Safety Fund for the planhead Road Safety Works – Road Over/Under Bridges has been lesser than the allotments made in Budget Estimates. Zone-wise and year-wise detail in this regard for the last three years is given below:-

(figures in crores of rupees)

Railway	2002-03		2003-04		2004-05	
	Budget Estimate	Actual Expenditure	Budget Estimate	Actual Expenditure	Budget Estimate	Actual Expenditure (Provisional)
Central	25.10	4.38	8.77	1.54	5.68	1.95
Eastern	32.12	12.62	35.20	5.91	15.65	18.60
Northern	35.86	15.77	26.39	9.87	24.05	21.76
North Eastern	10.20	1.86	4.29	0.85	3.60	1.49
Northeast Frontier	6.88	4.14	3.78	3.00	4.30	0.80
Southern	103.23	27.33	51.24	15.17	42.32	11.35
South Central	52.42	8.30	45.00	15.24	12.82	22.56
South Eastern	32.91	3.85	16.75	5.04	14.20	7.20
Western	26.28	3.87	9.04	2.08	9.69	5.03
East Central	..	..	41.86	12.14	50.20	11.60
East Coast	..	..	15.59	2.91	12.76	3.30
North Central	..	..	6.51	1.17	5.12	0.73
North Western	..	..	1.48	0.66	14.54	2.37
South East Central	..	..	0.60	0.68	4.49	0.02
South Western	..	..	40.90	7.81	26.28	4.48
West Central	..	..	5.60	0.87	5.30	2.04
Total	325.00	82.12	313.00	84.94	251.00	115.28

New Zones functional from 2003-04 onwards.

(c) to (e) : There has been no lack of coordination between State Governments and Railways regarding finalisation and execution of Road Over/Under Bridge works. Proposal is sponsored by State Government / local bodies with due consideration of traffic density at level crossing. Joint inspection is carried out by Railway and State Government / local authorities for checking feasibility of work as well as finalisation of alignment of Road Over/Under Bridge before sanction of work. As per extant rules proposal is sponsored by

State Government alongwith requisite undertakings regarding sharing of cost of work, closure of level crossing after completion of Road Over Bridge, provision of funds in their annual plan, acquisition of land required for approaches etc. alongwith the proposal for sanction of work. On sanction of work on cost sharing basis in Railway Works Programme, drawings and estimates are prepared. The Railway constructs its portion of work i.e. bridge proper (bridge across the railway track) and approaches by State Government. To expedite the completion of work and utilisation of allotted funds the progress of works is reviewed with concerning authorities of State Government periodically. All efforts are made by Railway to complete its portion of work alongwith approaches by State Government.